GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO.1459 TO BE ANSWERED ON 09.03.2017

National Sports Development Fund

1459. SHRI P. KUMAR: SHRI G.M. SIDDESHWARA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of various entities including banks and corporates which have made financial contribution to the National Sports Development Fund (NSDF) during the last three years and the current year along with the value of such contribution;
- (b) the details of norms adopted by the Government for accepting such contribution:
- (c) the details of norms/guidelines followed for the utilization of contribution so received;
- (d) the details of the schemes implemented with the use of NSDF in the country;
- (e) the details of amount disbursed from NSDF during the said period, State-wise; and
- (f) the steps taken by the Government for effective implementation of these schemes in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH

AFFAIRS AND SPORTS

(SHRI VIJAY GOEL)

- (a) Details of financial contribution received by National Sports Development Fund (NSDF) from various entities including banks and corporates during the last three years and the current year are given in Annexure.
- (b) Government of India Notification dated 12.11.1998, establishing the National Sports Development Fund (NSDF), makes the Fund eligible for accepting contributions from statutory bodies, international organizations, private and public corporate sectors, trusts, societies and individuals. The Fund can also accept endowments, donations and other contributions for any special purpose connected with any of the schemes which conform to the objects of the NSDF. A donor can suggest execution of specific projects while making donations to the Fund subject to general policy guidelines/ rules in this regard.
- (c) The contribution to the NSDF is added to the Fund and the money in the Fund is being utilized for the objectives of the Fund in accordance with the provisions of the Government of India Notification establishing the Fund. All the applications/proposals for financial assistance from NSDF are considered and decided by the Executive Committee of NSDF based on the past performance and future potential of the sportspersons and consultation with the Sports Authority of India (SAI) and concerned National Sports Federations (NSFs).

The NSDF assistance to sportspersons is for their customized training, purchase of equipment and other requirements as part of their preparation for Olympics Games and other major international competitions. The assistance to organizations is mainly for development of sports infrastructure and other sports related activities.

(d) NSDF has given financial assistance to the athletes selected under a programme namely, Target Olympic Podium (TOP) Scheme formulated by the Government with the aim to identify, groom and prepare potential medal prospects for 2016 and 2020 Olympics and Paralympic Games. The athletes under the Scheme are identified through a process of research and in consultation with the concerned stakeholders. Benchmark for selection of these

athletes under the scheme is their performance in relation to the international standard. The selected athletes are provided financial assistance from National Sports Development Fund (NSDF) for their customized training at Institutes having world class facilities and other necessary support. This helped the athletes to concentrate on their training.

(e) The details of the funds disbursed by NSDF during last three years and current year are as under:

(Amount in Rupees)

Year	Assistance to sportspersons for training/ purchase of equipment	Assistance to Organisation/ Institute	Cash Award
2013-14	2,80,23,303	12,56,89,236	-
2014-15	4,04,48,930	8,07,67,981	32,50,000
2015-16	9,02,78,216	16,68,15,549	87,50,000
2016-17	26,01,53,907	12,43,79,030	-
Total	41,89,04,356	49,76,51,796	120,00,000

State-wise information on assistance to sportspersons is not maintained.

(f) NSDF assistance to sportspersons and organizations is an ongoing activity. For assistance under TOP Scheme, the TOP Identification Committee has been reconstituted for selection of potential athletes, who are medal prospects, for long term training with the aim of preparing them for the coming Olympics/Paralympics Games and other major international competitions.

Further, Ministry of Youth Affairs and Sports has been interacting with the Corporate and Public Sectors requesting them to contribute to the National Sports Development Fund (NSDF) and become active partners for promotion of sports and games in the country. Further, the apex industry bodies namely, Federation of

Indian Chambers of Commerce & Industry (FICCI), Confederation of Indian Industry (CII) and The Associated Chambers of Commerce and Industry of India (ASSOCHAM) are represented in the Council of National Sports Development Fund (NSDF).

ANNEXURE

Annexure referred to in reply to Part (a) of Lok Sabha Question No. 1459 to be answered on 09.03.2017 regarding National Sports Development Fund asked by Shri P. Kumar & Shri G.M.Siddeshwara, MPs:

CONTRIBUTIONS TO NATIONAL SPORTS DEVELOPMENT FUND FROM VARIOUS SOURCES During 2013-14 to 2016-17

Year	Name of the source through which the funds have been raised (Name of Donor)	Amount donated (in Rs)	Matching contribution of Government of India (in Rs)
2013-14	Jaypee Sports International Limited	10,00,00,000	5,00,00,000
	Other Source	20	
	Total (2013-14)	10,00,00,020	
2014-15	India Infrastructure Finance Company Limited (IIFCL)	10,00,00,000	3,75,00,000
	Total (2014-15)	10,00,00,000	
2015-16	The Oriental Insurance Co Ltd	5,82,654	5,00,00,000

	Bank of Baroda	1,00,00,000	
	Bank of Maharashtra	10,00,000	
	Damodar Valley Corporation (DVC)	15,00,000	
	Total (2015-16)	1,30,82,654	
2016-17	National Buildings Construction Corporation Limited (NBCC)	10,00,000	14,20,00,000
	Syndicate Bank	1,00,000	
	Power Grid Corporation of India Limited	50,00,000	
	Metals and Minerals Trading Corporation of India Limited (MMTC)	10,00,001	
	Antrix Corporation Limited	5,00,000	
	Rashtriya Ispat Nigam Limited	5,00,000	
	Container Corporation of India Limited	10,00,000	
	Power Finance Corporation Limited	10,00,000	
	Allahabad Bank	2,00,000	
	India Infrastructure Finance Company Limited (IIFCL)	10,00,00,000	
	State Bank of Bikaner & Jaipur	25,00,000	
	Electronics Corporation of India Ltd	10,00,000	
	Total (2016-17)	11,38,00,001	
Grand Total		32,68,82,675	27,95,00,000